Madhya Pradesh Vidhan Sabha Secretariat Bhopal - 462004

Phone: 91-755-2440213

Dated: 28-03-2017

CORRIGENDUM 2

Tender No: VIDHAN SABHA/TENDER NO -10 dated 13th March 2017

Refer to Vidhan Sabha's Open tender no. VIDHAN SABHA/TENDER NO -10 dated 13th March 2017, for Selection of an Agencies for design and development of integrated search and analytics platform for house proceedings in printed books, video, newspapers clippings for Madhya Pradesh Vidhan Sabha Secretariat.

1. The last date and time of online submission of bid has been extended as per the below schedule:

Items/ Events	Description
Last date of purchase of tender	7/4/17 up to 2:59 PM IST
Last Date and Time for Submission of Bids	7/4/17 up to 3 PM IST
Technical Bid Opening	7/4/17 up to 3:40 PM IST

2. The Modifications/ additions to the tender clauses are as mentioned in the table below:

	Relevant Clause		
S.No.	No.	Existing Clause	Modified Tender Clause
	Annexure 3-Detailed commercial-Hardware and	4*32GB LRDIMM, 2133 MT/s, Quad Rank, x4 Data Width	2 *64GB LRDIMM, 2400Mhz Quad Rank, x4 Data Width"
1	Hosting(App Server)P.		
2	Annexure 3-Detailed commercial-Hardware and Hosting(App Server)P.	PERC H330 Integrated RAID Controller	Integrated RAID controller"
3	Annexure 3-Detailed commercial-Web server	x4 Data Width iDRAC8 Enterprise	x4 Data Width"

S.No.	Relevant Clause No.	Existing Clause	Modified Tender Clause
4	Annexure 3-Data center component P. 51,57	Networking L3 switch, 48*1Gbe	Networking L3 switch, 48*10Gbe
		Managed services 24*7 for Software, Data	
	Annexure 3-Detailed commercial P. 46	Centre and Disaster recovery.	24*7 support with justification of resources.
5			
6	Annexure 3-Detailed commercial- Hardware and Hosting(App Server) P. 49	4X32GB LRDIMM.	128GB LRDIMM RAM or 4*32GB LRDIMM or 2*64GB LRDIMM/server
	Annexure 3-Detailed commercial- Hardware and Hosting (App	PERC H330 Integrated RAID	RAID Card (0,1,10,5,50,6,60) of 12Gbps.
7	001101		
	Annexure 3-Detailed commercial-Hardware and Hosting (App	QLogic 57810 Dual Port 10Gb Base- T Network Adapter	Dual 10Gb Base-T Network Adapter.
9	Annexure 3-Detailed commercial- Hardware and Hosting (Web	In webserver - iDRAC8 Enterprise, integrated Remote Access Controller	'Server should support remote management'.
10	Annexure 3-Detailed commercial- Hardware and Hosting (App Server) P. 52	4X32GB LRDIMM.	128GB LRDIMM RAM or 4X32GB LRDIMM or 2X 64GB LRDIMM per server

	Relevant Clause		
S.No.	No.	Existing Clause	Modified Tender Clause
11	Annexure 3-Detailed commercial- Hardware and Hosting (Web Server) P. 53	iDRAC8 Enterprise, integrated Remote Access Controller	server should support remote management
12	Annexure 3-Detailed commercial-Hardware and Hosting (Portal Server) P. 53	In portal server you have asked iDRAC8 Enterprise, integrated Remote Access Controller	server should support remote management
13	Annexure 3-Detailed commercial- Hardware and Hosting (Portal Server) P. 53	QLogic 57810 Dual Port 10Gb Base- T Network Adapter	Dual 10Gb base -T Network Adapter
14	Addendum point		Vendor has to setup local office in BHOPAL city (MP) for the better communication and coordination within the one month of the allotment of the project.
15	Addendum point		All the functional modules mentioned are to be developed over a prescribed platform of "DESIGN AND DEVELOPMENT OF INTEGRATED SEARCH AND ANALYTICS PLATFORM. Solution architecture should be flexible for feature modification and should be scalable to archive millions of images and Tera bytes of data securely.
16	All RFP	Secretariat of Vidhan sabha , Govt of Madhya Pradesh	Madhya Pradesh Vidhan Sabha Secretariat.
17	All RFP	Vidhan Sabha Secretariat	Madhya Pradesh Vidhan Sabha Secretariat
18	All RFP	Department	Madhya Pradesh Vidhan Sabha Secretariat
19	All RFP	Office of Secretary, Vidhan Sabha Govt. of Madhya Pradesh	Madhya Pradesh Vidhan Sabha Secretariat

S.No.	Relevant Clause No.	Existing Clause	Modified Tender Clause
20	Section 4.1.9- clause Design and development of software online publication of house proceeding's P.21	While the Legislative Assembly sessions is in progress there is need to digitalize future proceedings for Legislative Assembly to save on future expenses related to further digitalize the new content	While the Legislative Assembly sessions is in progress there is need to digitalize Daily proceedings for Legislative Assembly to save on future expenses related to further digitalize the new content
21	Section 4.2-clause Operation Phase P. 23,	Selected agency shall provide the access credentials for the cloud hosting, if any, to the MP Vidhan Sabha Secretariat upon request.	Selected agency shall provide the access credentials for the cloud hosting, if any, to the MP Vidhan Sabha Secretariat upon request.
22	Section, 4.1.14 Clause Bid Opening P.31.	The envelope containing the demand draft of RFP document fee and the EMD "Part 1: DD for RFP document fee and EMD" will be opened in the prance of the representatives of the bidders at the time and place as mentioned in the section important dates	The envelope containing the demand draft of RFP document fee and the EMD "Part 1: DD for RFP document fee and EMD" will be opened in the presence of the representatives of the bidders at the time and place as mentioned in the section important dates
23	Section 2 Clause Technical Evaluation , P. 33	Bidder's Experience: The bidder (during the last three years) must have successfully executed project comprising hardware setup, system software, multilingual search and analytical engine, manpower training of minimum value of rupees during the last three years (as on the date of bid submission, relevant papers needs to submit) preferably on	Bidder's Experience: The bidder (during the last three years) must have successfully executed the project comprising hardware setup, system software, multilingual search and analytical engine as well as manpower training, during the last three financial years (as on the date of bid submission, relevant papers needs to submit) preferably on parliamentary/assembly records digitization, at least the value of rupees mentioned below;

C No	Relevant Clause	Eviation Clause	Modified Tondor Clause
S.No.	No.	Existing Clause parliamentary/assembly records	Modified Tender Clause
24	Annexure 3 P. 60. Point D – Video digitization and indexing	no of year (2011 to 2017)	No Of Year (2015 to 2017)
25	Annexure 3 P. 60. Point D – Video digitization and indexing	Total No of VHS recording (approx.)	Total No of VHS recording (approx. in hours)
26	Section 4. 1.1.2, Clause 4- Section IV- Technical Objective , P 15	The redesign of web portal in English & Hindi must be accomplished simultaneously. Hindi version must be attempted minimum up to a level where finally a document needs to be linked after translation and conversion into a web page.	The redesign of web portal in English & Hindi must be accomplished simultaneously. English version must be attempted minimum up to a level where finally a document needs to be linked after translation and conversion into a web page.
	Section 4.1.1.1- Clause 4 Business Objective	To disseminate information in Printed Books , Video cassettes about Secretariat Vidhansabha Proceedings , Madhya Pradesh	To disseminate information available in Printed Books , Video cassettes about Secretariat Vidhan Sabha Proceedings , Madhya Pradesh
27	Section 2 – Important dates P. 7	Technical presentation on April 8 th 2017 at 11AMIST	Technical presentation date will be communicated ONLY to eligible vendors on the day of technical bid opening.

3. All other terms and conditions of the tender document will remain the same.

Notes:

* All Corrigendum/Amendments/Changes, if any will be issued and made available only on Website https://www.mpeproc.gov.in/ and on https://www.mpvidhansabha.nic.in/index.aspx. No Corrigendum/Amendments/Changes will be issued in newspapers. Hence prospective bidders/tenderers are advised to keep visiting the Website https://www.mpeproc.gov.in/ or https://www.mpvidhansabha.nic.in/index.aspx on regular basis.

For Principal Secretary